

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 27682/2019

(Arising out of impugned final judgment and order dated 17-01-2019 in CRLAP No. 454/1988 passed by the High Court of Judicature at Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

NARENDRA SINGH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.120129/2019-CONDONATION OF DELAY IN FILING)

Date : 19-08-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s)

Mr. Vishwa Pal Singh, AOR
Mr. Ronak Karanpuria, Adv.
Mr. Vishal Chauhan, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(MANISH SETHI)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
BRANCH OFFICER